GOVERNMENT OF INDIA MINISTRY OF CIVIL AVIATION LOK SABHA UNSTARRED QUESTION NO.: 601

(To be answered on the 22nd July 2021)

FACILITIES AT CALICUT INTERNATIONAL AIRPORT

601. ADV. A.M. ARIFF

Will the Minister of CIVIL AVIATION लागर विमानत मंत्री

be pleased to state:-

(a) whether the Government has taken any steps to develop the facilities to ensure safety at the Calicut International Airport in Karipur in the aftermath of the recent plane crash;

(b) if so, the details thereof; and

(c) whether the Government proposes to restore the Haj embarkation point at Calicut International Airport for the upcoming Haj Pilgrimage to reduce the difficulties for the pilgrims from the northern districts?

ANSWER

Minister of State in the Ministry of CIVIL AVIATION जागर विमालन मंत्रालय में राज्य मंत्री (GEN. (DR) V. K. SINGH (RETD))

(a) & (b) Adequate safety measures are in place for ensuring safe operation of aircraft at Calicut International Airport as per International Civil Aviation Organization (ICAO) standards and DGCA Civil Aviation Requirements. However, as a measure of abundant caution, a Committee was constituted to suggest additional safety measures at some airports including Calicut. The Committee has suggested various measures including:

(i) exploring the feasibility of providing 280m runway strip instead of 150m at

present,

(ii) construction of Runway End Safety Area at both ends of runway to reduce payload restrictions of aircraft,

(iii) exploring the feasibility of increasing length of runway and,

(iv) filling/levelling and construction of embankments.

The Government has requested the State Government of Kerala to provide 152.25 acres of land free of cost and free from all encumbrances for executing the works as per recommendation made by the Committee.

(c) Calicut International Airport was not designated as an Embarkation Point for Haj 2021. The embarkation points are decided by the Ministry of Minority Affairs on the recommendation of Haj Committee of India.